

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

44.

CP/18(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 17.01.2023

NAME OF THE PARTIES: Mehta Private Limited

SECTION: 66(1) OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Mr. Ahmed Chunawala, Ld. Counsel for the Petitioner present. Ms. Rupa Sutar, Dy. Director, Office of the Regional Director, Western Region, Maharashtra is present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)